## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No.                           | T.P. No. | Purpose   | Section  | Name of the Parties M/s. / Mr.                                      |
|---|----------|-----------|----------|---|
| IA 69/17<br>(CP No.67/<br>2011 - CLB,<br>Chennai) |          | Admission | 397/ 398 | Ceylon & India General Mission Vs<br>Rev. Benjamin Timothy & Others |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

Advo cate to Applicant.

Applicant

7259799922

Counsel for petitioner is present. I.A. is listed today for hearing and for admission. Objection is raised with regard to the maintainability of this I.A.

Counsel is directed to satisfy the Tribunal about the maintainability of this application and the relief prayed therein.

List it on 17.07.2017 for hearing.

MEMBER (J)

MEMBER (T)